

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No. 3067/2023

PIYUSH KUMAR VERMA

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

(IA No. 239260/2023 - SUSPENSION OF SENTENCE)

WITH

Crl.A. No. 3068-3069/2023 (II)

Date : 15-02-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.V. VISWANATHAN
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Appellant(s) Mr. Rana Mukherjee, Sr. Adv.
Mr. Yasharth Kant, AOR

Dr. Menaka Guruswamy, Sr. Adv.
Mr. Pradeep Kumar Yadav, Adv.
Mr. Vishal Thakre, Adv.
Mr. Gopal Singh, Adv.
Mr. Sunil Kumar Srivastava, Adv.
Mr. Sanjeev Malhotra, AOR

For Respondent(s) Mr. Rana Mukherjee, Sr. Adv.
Mr. Ankit Goel, AOR
Mr. Ashish Kumar Chaurasiya, Adv.
Mr. Menaka Guruswamy, Sr. Adv.
Mr. Pradeep Kumar Yadav, Adv.
Mr. Vishal Thakre, Adv.
Mr. Gopal Singh, Adv.
Mr. Sunil Kumar Srivastava, Adv.
Mr. Sanjeev Malhotra, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 21.02.2024.

(RAJNI MUKHI)
COURT MASTER (SH)

(PREETHI T.C.)
COURT MASTER (NSH)